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SLP(Crl.)... 1297 OF 2001

ITEM No.9

Court No. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Crl.)..../2001
(CC(Crl)1297)
(From the judgement and order dated 08/03/2000 in CRLA 1211/98
of The HIGH COURT OF A.P AT HYDRABAD)

MOHD. YAKUB @ PEDDA YAKUB

Petitioner (s)

VERSUS

STATE OF A.P.

Respondent (s)

(For an appln. for c/delay in refiling SLP)

Date : 23/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s) Ms. T. Kanaka Durga, adv.(SCLSC)

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2

Delay condoned.
Leave granted.

.SP1

(Neena Verma)
Court Master

(Prem Prakash)
Court Master